NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/8/ (IB)/2017

NAME OF THE PETITIONER(S)

: R. SENTHIL KUMAR

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner called absent. No representation. The matter is dismissed in default.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc